

HIGH COURT OF CHHATTISGARH : BILASPUR

NOTIFICATION

No. 3250 /Rules/2017

Bilaspur dated 4 | 4 | 17

In exercise of the powers conferred under Articles 225 and 227 of the Constitution of India, the High Court of Chhattisgarh is pleased to make the following further amendments in the High Court of Chhattisgarh Rules, 2007, which shall come into force from the date of its publication in the Chhattisgarh Gazette :—

AMENDMENTS

Rule 23 (1) (iv) of High Court of Chhattisgarh Rules, 2007 be substituted by the following provision :-

"(iv) Relating to award or termination of contract/tender concerning Government/Public Undertaking/Local Bodies/Statutory Bodies."

By order of Hon'ble the High Court


(Arvind Singh Chandel)
Registrar General

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Mr. Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mr. Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mr. Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Mr. Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
13. Steno to Registrar (Vigilance/I.&E./Judicial/Computerization) High Court of Chhattisgarh, Bilaspur, for information.
14. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
15. The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhavan (Capital Complex), Mantralaya, Naya Raipur for information.
16. Controller, Government Regional press, Khairagarh Road, Rajnandgaon Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
17. The District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/Rajnandgaon/Dakshin Bastar at Dantewara//Janjgir-Champa/Dhamtari/ Mahasamund/ Kabirdham (Kawardha)/ Korba/ Utar Bastar(Kanker)/Korca (Baikunthpur)/ Jashpur at Jashpurnagar/Balod/Bemetara/Kondagaon/Surajpur/ Sarguja at Ambikapur /Baloda-Bazar for information.
18. The Principal Judge/Judge, Family Court Bilaspur/Korba/Raipur/Durg/Rajnandgaon/ Janjgir-Champa/Koriya(Manendragarh/Raigarh/Surguja at Ambikapur for information.
19. Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
20. Additional Registrar (Judicial/D.E. & E./Admn./S. & A. Cell/ M./Checker), High Court of Chhattisgarh, Bilaspur for information.
21. Additional Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
22. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
23. Additional Registrar-cum-P.P.S., High Court of Chhattisgarh, Bilaspur for information.
22. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
23. The Deputy Registrar (R.G./Estt./Copying & Writ/Criminal/Civil/Vigilance & I&E/ Works & Protocol/D.E./S&A sell), High Court of Chhattisgarh, Bilaspur for information.
24. The Assistant Registrar (Confidential) High Court of Chhattisgarh, Bilaspur for information.
25. In-Charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload in the official web-site of this High Court.


(Arvind Singh Chandel)
Registrar General